

**IN THE HIGH COURT OF JUDICATURE OF BOMBAY  
BENCH AT AURANGABAD**

**FOLLOWING MATTERS ARE REFERED TO THE ADVOCATE FOR REMOVING OF OFFICE  
OBJECTIONS WITHIN 14 DAYS FROM THE DATE OF NOTIFICATION**

PUBLISHING DATE : 07/07/2025

SR.NO.	CASE NO.	PETITIONER ADV.	RESPONDENT ADV.	REMARKS
1	SAST/18665/2025	Darshan Saluji		Objection Not Removed
2	SAST/18667/2025	Darshan Saluji		Objection Not Removed
3	SAST/18669/2025	Darshan Saluji		Objection Not Removed
4	SAST/18952/2025	LUKHE ARJUN RAOSAHEB		Objection Not Removed
5	SAST/18976/2025	SUREKHA NAMDEVRAO DEVMANE		Objection Not Removed
6	SAST/19010/2025	QUADRI TAHER ALI NAZEER ALI		Objection Not Removed
7	SAST/19086/2025	SHRIMANT RAVSAHEB KEDAR		Objection Not Removed
8	SAST/19104/2025	Government Pleader - Government		Objection Not Removed
9	CAST/19686/2025	SHUBHAM DATTATRAYA JAYABHAR		Objection Not Removed

- Sd -  
Clerk

- Sd -  
Asstt. S.O.

- Sd -  
Section Officer

- Sd -  
Assistant Registrar